

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 213
136(ND)13

IN THE MATTER OF:
Santosh Kumar Bagla

... **Applicant/Petitioner**

Versus

M/s. Anghalia Housing Pvt. Ltd.

... **Respondent**

Under Section: 397/398 Comp. Act.

Order delivered on 19.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent : Adv. Srijan Jain

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Mr. Ganda, Ld. Counsel appearing for the Respondent submitted that the Petitioner has not made the copies of documents referred to in order dated 28.01.2023 available to him. The Ld. Counsel for the Petitioner submitted that though the documents have already been made available to Respondents, nevertheless he will provide another set of the same to the assisting counsel of Mr. Ganda within 2 days. On documents being supplied to Respondents, they will have an opportunity to file an affidavit commenting upon the same within 2 weeks.

List on 22.05.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)